

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 616
CAA-113/PB/2021

IN THE MATTER OF:

M/s. Bhaktideep Sales Pvt. Ltd. and M/s.
Planners Infra Pvt. Ltd.

...APPLICANT

Section

U/s 230-232

Order delivered on 27.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Ms. Rekha Mittal, PCS, Authorised
Representative.

For the RD

:Adv.Shankari Mishra

For the OL

:

For the Income Tax Department

:Mr. Ruchir Bhatia Senior Standing
Counsel, Mr. Shlok Chandra Junior
Standing Counsel, Adv. Mansie Jain,
Adv. Nimit Saigal:

ORDER

Due to paucity of time, matter is adjourned to 18.10.2022.


(COURT OFFICER)